

SECTION II

I N D I A

Appellant(s)

VERSUS

Respondent(s)

(with appln. (s) for stay and office report)

WITH

Cr1.A. No. 1235/2015

(With appln.(s) for stay and Office Report)

Cr1.A. No. 1237/2015

(With appln.(s) for stay and Office Report)

Date : 24/09/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At request, re-notify on 1st October, 2015.

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.09.26
11:39:24 IST
Reason: